NUCLEAR NON-PROLIFERATION TREATY

- •587. SHRI BANK A BEHARY DAS: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government have informed the non-aligned countries like U.A.R. ^and Yugoslavia /about the attitude Of India regarding the nuclear non-proliferation treaty;
- (b) if so, what is their reaction in the matter:
- (c) whether they have taken a com. mon stand with India for not signing the treaty as long as India's demands are not met?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA): (a) Yes, Sir.

- (b) They informed us of their views.
- (c) The views of U.A.R. and Yugoslavia are very close to ours though not identical in all respects. The question of evolving a common stand has not arisen, especially as there is yet no draft treaty before the ENDC.

CANTONMENT BOARDS IN THE COUNTRY

*588. SHRI M. M. DHARIA; SHRI A. G. KULKARNI:

Will the Minister of DEFENCE be

pleased to state the number of Cantonment Boards in the country?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): There are sixty-two Cantonment Boards in the country.

SERVICES IN THE ARMED FORCES BY THE NEWLY APPOINTED DOCTORS AND ENGINEERS

- *589. SHRI BHUPINDER SINGH: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that service in the Armed Forces for a certain period has been made compulsory to the newly appointed doctors and engineers by certain State Governments at the instance of the Government of India;
 - (b) if so, the names of such States; and
- (c) whether other State Governments, have refused to co-operate in the matter?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) Yes, Sir.

(b) and (c) A statement is placed on the Table of the House.

STATEMENT

The position regarding the amendment of the Recruiting rules to provide for Compulsory Service Liability in the Armed Forces by different States is as under :—

Name of the State				Engineering posts	Medical posts *		
Andhra Pradesh .				Rules amended	Rules amended.		
Assam	*	90.7	*	Rules amended	Rules amended.		
Bihar	900	4	*	Rules amended	Rules amended.		
Gujarat			100	Rules amended	Rules amended.		
Jammu and Kashmir				Rules are being amended.	Rules not amended.		

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				[]		
Name of the State			Engineering posts		Medical posts	
Kerala	(*)		125		Executive orders issued. Rules are being amended.	
Madhya	Pradesh	æ		Decision taken. Rules are being amended.	Decision taken. Rules are being amended.	
Madras	- 1		9	Rules amended.	Rules amended.	
Maharas	htra	•	22	Excepting in few cases, Re- cruitment Rules have been amended.	Excepting in few cases, Re- cruitment Rules have been amended.	
Mysore	*	300	(*)	Rules amended.	Rules amended.	
Nagaland	i.			Rules are being amended.	Rules not amended,	
Orissa	,	27	٠		Amendments to Medical Ser- vice Rules are under consi- deration.	
Punjab (Composite State)				Rules amended.	Rules amended.	
Rajastha	n.			Rules amended.	Rules amended.	
Uttar Pr	adesh,			Rules proposed to be amended.	Rules proposed to be amend-	
West Be	engal			Rules amended.	Rules amended.	

NEW RADIO STATION

*590. SARDAR RAM SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the number of Radio Stations which have been opened during this year to cater to the needs of regional languages; and
- (b) what is the scheme for opening up new Stations in 1967-68?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) A new Radio Station was set up at Mathura during this year. This Station, besides improving the coverage, caters to the needs of Braj Bhasha. Also, auxiliary transmitting centres were commissioned so far at Agartala, Bhagalpur and Udaipur to extend the service of their respective Radio Stations at Calcutta, Patna and Jaipur.

(b) During the remaining part of the year new Radio Stations are expected to be opened at Pondicherry, Dibrugarh and Teju (NEFA). An auxiliary transmitting centre will also be commissioned at Parbhani which will extend the coverage of the existing Radio Station at Poona.

PAKISTANI ARMS IN NAGALAND

•591. SHRI K. P. MALLIKAR-JUNUDU: Will the Minister of EXTERNAL AFFAIRS be pleased to s.ate:

- (a) whether it is a fact that arms-bearing Pakistani markings were' smuggled recently into Nagaland and are being used by the underground Nagas; and
- (b) if so, the steps taken by Government in this matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA): (a) and (b) Most of the arms recovered from the Naga Underground bear no markings or the markings are effectively erased. Government have not received information about the smuggling of arms viith Pakistani markings by the Underground Nagas recently. The Government is, however, aware that Naga Underground are receiving arms and ammunition and other assistance from Pakistan and is taking suitable preventive measures within the limits of available resources in men and money.